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Bihar Buildings (Lease, Rent And Eviction) Control (Amendment) Act, 1954

4 of 1954

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Bihar Buildings (Lease, Rent And Eviction) Control (Amendment) Act, 1954

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1. Section 1 :-

Amendments incorporated in the Bihar Buildings (Lease, Rent and Eviction) Control Act, 1947 at appropriate places].

2. Amendment Of Section 3(1):-

In sub-section (3) of Section 1 of the Bihar Buildings (Lease, Rent and Eviction) Control Act, 1953 (Act III of 1947) for the words and figures up to and including the 14th March, 1954 the words and figures "up to and including the 31st March, 1958" shall be substituted.